National Company Law Tribunal

Allahabad Bench

CPNO. 83 241-244 | ALD12016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY **LAW TRIBUNAL ON 30.01.2018**

NAME OF THE COMPANY: Sagsithak vanijya India Prt Ltd.
SECTION OF THE COMPANIES ACT: U/S 241/244 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Amil Kumar PCS Petitions Anifor

2. RICTauler PCS . Responded Representation

C.P.No. 83/241-244/ALD/2016

Parties are represented by their respective PCS Sri Anil Kumar and Sri R.K.Tandon. They informed that settlement has been arrived at, only formalities are to be completed as the opposite party has kept ready the draft of Rs. 1 Crore, which is to be handed over to the petitioner on signing of the memo/deed of settlement.

In view of this, the matter is adjourned. The signing parties of memo of settlement are expected to remain present in the court on the date of hearing.

The matter to be listed on 8th February, 2018.

Date: 30/01/2018

Typed by Jyoti (Stenographer)

11.r. Cnaturvedi, Member(Judicial)